## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI ORDER

In supersession of earlier orders, the following Judicial Officers (Central) are hereby authorized to act as Link courts (Central) to dispose of urgent matters including executions filed in the courts, mentioned in Column No. 1, with immediate effect :-

S.No Name of Judicial Officer (Column No.1) 1st Link Judicial Officer  1 Sh. Balwinder Singh, SCJ-cum-RC  2 Sh. Anuj Kumar Singh JSCC-cum-ASCJ-Cum-GJ  3 Sh. Anurag Chhabra Civil Judge-03  3 Sh. Mridul Gupta, ACJ-cum-ARC  4 Ms. Priyanka Rajpoot, CCJ-cum-ARC  5 Ms. Priyanka Rajpoot, CCJ-cum-ARC  5 Ms. Divya Malhotra, ARC-1  6 Ms. Divya Malhotra, ARC-2  7 Ms. Neha Garg, Civil Judge-01  8 Sh. Anurag Chhabra Civil Judge-03  8 Sh. Anurag Chhabra  7 Ms. Priyanka Rajpoot, CCJ-cum-ARC  8 Ms. Priyanka Rajpoot, CCJ-cum-ARC  9 Sh. Anuj Kumar Singh  JSCC-cum-ASCJ-Cum-GJ  8 Ms. Divya Malhotra, ARC-1  Ms. Dhanashree Deka, ARC-2  Ms. Divya Malhotra, ARC-1  Ms. Divya Malhotra, ARC-1  Ms. Divya Malhotra, ARC-1  Ms. Neha Garg, Civil Judge-01  Ms. Payal Singal, Civil Judge-08  8 Sh. Kartik Taparia, Civil Judge-02  Ms. Neha Singh, Civil Judge-07  Ms. Kirandeep Kaur, Civil Judge-05  9 Sh. Anurag Chhabra, Civil Judge-03  Ms. Neha Singh, Civil Judge-05  Ms. Payal Singal, Civil Judge-08  Ms. Deeksha Rao, Civil Judge-09  Ms. Deeksha Rao, Civil Judge-09  Ms. Sonam Singh, Civil Judge-09  Ms. Divya Malhotra, ARC-1  10 Ms. Sonam Singh, Civil Judge-09  Ms. Deeksha Rao, Civil Judge-09  Ms. Sonam Singh, Civil Judge-09  Ms. Deeksha Rao, Civil Judge-09  Ms. Sonam Singh, Civil Judge-07  Ms. Cartik Taparia, Civil Judge-09  Ms. Deeksha Rao, Civil Judge-09  Ms. Sonam Singh, Civil Judge-09  Ms. Deeksha Rao, Civil Judge-09  Ms. Deeksha Rao, Civil Judge-09  Ms. Deeksha Rao, Civil Judge-09  Ms. Sonam Singh, Civil Judge-09  Ms. Deeksha Rao, Civil Judge-09  Ms. Deeksha Rao, Civil Judge-09  Ms. Deeksha Rao, Civil Judge-09  Ms. Sonam Singh, Civil Judge-09  Ms. Sonam Singh, Civil Judge-09	111111	leulate effect :-		
2 Sh. Anuj Kumar Singh JSCC-cum-ASCJ-Cum-GJ Sh. Mridul Gupta, ACJ-cum-ARC Ms. Priyanka Rajpoot, CCJ-cum-ARC Ms. Priyanka Rajpoot, CCJ-cum-ARC Ms. Priyanka Rajpoot, CCJ-cum-ARC Ms. Divya Malhotra, ARC-1 Ms. Divya Malhotra, ARC-2 Ms. Divya Malhotra, ARC-1 Ms. Dhanashree Deka, ARC-2 Ms. Divya Malhotra, ARC-1 Ms. Dhanashree Deka, ARC-2 Ms. Divya Malhotra, ARC-1 Ms. Neha Garg, Civil Judge-01 Ms. Payal Singal, Civil Judge-08 Sh. Kartik Taparia, Civil Judge-03 Ms. Neha Singh, Civil Judge-07 Ms. Neha Rao, Civil Judge-04 Ms. Kirandeep Kaur, Civil Judge-08 Ms. Kirandeep Kaur, Civil Judge-08 Ms. Kirandeep Kaur, Civil Judge-08 Ms. Neha Rao, Civil Judge-05 Ms. Neha Rao, Civil Judge-05 Ms. Neha Rao, Civil Judge-07 Ms. Kirandeep Kaur, Civil Judge-08 Ms. Neha Rao, Civil Judge-07 Ms. Kirandeep Kaur, Civil Judge-08 Ms. Deeksha Rao, Civil Judge-09 Ms. Sonam Singh, Civil Judge-04 Ms. Divya Malhotra, ARC-1 Ms. Dev Saroha, Civil Judge-05 Ms. Sonam Singh, Civil Judge-07 Sh. Kartik Taparia, Civil Judge-07 Sh. Kartik Taparia, Civil Judge-07 Ms. Deeksha Rao, Civil Judge-07 Sh. Kartik Taparia, Civil Judge-07 Ms. Deeksha Rao, Civil Judge-07 Sh. Kartik Taparia, Civil Judge-09 Ms. Deeksha Rao, Civil Judge-09	S.No	Name of Judicial Officer (Column No.1)	1st Link Judicial Officer	2nd Link Judicial Officer
JSCC-cum-ASCJ-cum-GJ Civil Judge-03 Sh. Mridul Gupta, ACJ-cum-ARC Ms. Priyanka Rajpoot, CCJ-cum-ARC Ms. Priyanka Rajpoot, CCJ-cum-ARC Ms. Priyanka Rajpoot, CCJ-cum-ARC Ms. Divya Malhotra, ARC-1 Ms. Dhanashree Deka, ARC-2 Ms. Dhanashree Deka, ARC-2 Ms. Dhanashree Deka, ARC-2 Ms. Dhanashree Deka, ARC-1 Ms. Dev Saroha, Civil Judge-06 Ms. Kartik Taparia, Civil Judge-07 Ms. Kirandeep Kaur, Civil Judge-05 Ms. Neha Singh, Civil Judge-07 Ms. Kirandeep Kaur, Civil Judge-08 Ms. Deeksha Rao, Civil Judge-09 Ms. Kirandeep Kaur, Civil Judge-09 Ms. Kirandeep Kaur, Civil Judge-09 Ms. Deeksha Rao, Civil Judge-09 Ms. Deeksha Rao, Civil Judge-09 Ms. Divya Malhotra, ARC-1	1	Sh. Balwinder Singh, SCJ-cum-RC	Sh. Mridul Gupta, ACJ-cum-ARC	Sh. Anurag Chhabra, Civil Judge-03
Ms. Priyanka Rajpoot, CCJ-cum-ARC  Sh. Anuj Kumar Singh JSCC-cum-ASCJ-Cum-GJ  Ms. Divya Malhotra, ARC-1  Ms. Dhanashree Deka, ARC-2  Ms. Priyanka Rajpoot, CCJ-cum-ARC  Ms. Divya Malhotra, ARC-1  Ms. Dhanashree Deka, ARC-2  Ms. Priyanka Rajpoot, CCJ-cum-ARC  Ms. Dhanashree Deka, ARC-2  Ms. Dhanashree Deka, ARC-2  Ms. Priyanka Rajpoot, CCJ-cum-ARC  Ms. Priyanka Rajp	2			
JSCC-cum-ASCJ-Cum-GJ  Ms. Divya Malhotra, ARC-1  Ms. Dhanashree Deka, ARC-2  Ms. Dhanashree Deka, ARC-2  Ms. Dhanashree Deka, ARC-1  Ms. Dev Saroha, Civil Judge-06  Ms. Sonam Singh, Civil Judge-07  Ms. Kirandeep Kaur, Civil Judge-05  Ms. Neha Singh, Civil Judge-01  Ms. Neha Singh, Civil Judge-01  Ms. Deeksha Rao, Civil Judge-08  Ms. Deeksha Rao, Civil Judge-08  Ms. Deeksha Rao, Civil Judge-09	3	Sh. Mridul Gupta, ACJ-cum-ARC	Ms. Priyanka Rajpoot, CCJ-cum-ARC	Ms. Divya Malhotra, ARC-1
6 Ms. Dhanashree Deka, ARC-2 Ms. Divya Malhotra, ARC-1 Sh. Mridul Gupta, ACJ-cum-ARC 7 Ms. Neha Garg, Civil Judge-01 Ms. Payal Singal, Civil Judge-08 Sh. Dev Saroha, Civil Judge-06 8 Sh. Kartik Taparia, Civil Judge-02 Ms. Sonam Singh, Civil Judge-07 Ms. Kirandeep Kaur, Civil Judge-05 9 Sh.Anurag Chhabra, Civil Judge-03 Ms. Neha Singh, Civil Judge-01 Sh. Anuj Kumar Singh JSCC-cum-ASCJ-Cum-GJ 10 Ms. Deeksha Rao, Civil Judge-04 Ms. Kirandeep Kaur, Civil Judge-05 Ms. Payal Singal, Civil Judge-08 11 Ms. Kirandeep Kaur, Civil Judge-05 Ms. Deeksha Rao, Civil Judge-04 Ms. Divya Malhotra, ARC-1 12 Sh. Dev Saroha, Civil Judge-06 Ms. Sonam Singh, Civil Judge-07 Sh. Kartik Taparia, Civil Judge-02 13 Ms. Sonam Singh, Civil Judge-07 Sh. Kartik Taparia, Civil Judge-04	40	Ms. Priyanka Rajpoot, CCJ-cum-ARC		Ms. Dhanashree Deka, ARC-2
7 Ms. Neha Garg, Civil Judge-01 Ms. Payal Singal, Civil Judge-08 Sh. Dev Saroha, Civil Judge-06  8 Sh. Kartik Taparia, Civil Judge-02 Ms. Sonam Singh, Civil Judge-07 Ms. Kirandeep Kaur, Civil Judge-05  9 Sh.Anurag Chhabra, Civil Judge-03 Ms. Neha Singh, Civil Judge-01 Sh. Anuj Kumar Singh JSCC-cum-ASCJ-Cum-GJ  10 Ms. Deeksha Rao, Civil Judge-04 Ms. Kirandeep Kaur, Civil Judge-05 Ms. Payal Singal, Civil Judge-08  11 Ms. Kirandeep Kaur, Civil Judge-05 Ms. Deeksha Rao, Civil Judge-04 Ms. Divya Malhotra, ARC-1  12 Sh. Dev Saroha, Civil Judge-06 Ms. Sonam Singh, Civil Judge-07 Sh. Kartik Taparia, Civil Judge-02  13 Ms. Sonam Singh, Civil Judge-07 Sh. Kartik Taparia, Civil Judge-04	5	Ms. Divya Malhotra, ARC-1	Ms. Dhanashree Deka, ARC-2	Ms. Priyanka Rajpoot, CCJ-cum-ARC
8 Sh. Kartik Taparia, Civil Judge-02 Ms. Sonam Singh, Civil Judge-07 Ms. Kirandeep Kaur, Civil Judge-05 9 Sh:Anurag Chhabra, Civil Judge-03 Ms. Neha Singh, Civil Judge-01 Sh. Anuj Kumar Singh JSCC-cum-ASCJ-Cum-GJ 10 Ms. Deeksha Rao, Civil Judge-04 Ms. Kirandeep Kaur, Civil Judge-05 Ms. Payal Singal, Civil Judge-08 11 Ms. Kirandeep Kaur, Civil Judge-05 Ms. Deeksha Rao, Civil Judge-04 Ms. Divya Malhotra, ARC-1 12 Sh. Dev Saroha, Civil Judge-06 Ms. Sonam Singh, Civil Judge-07 Sh. Kartik Taparia, Civil Judge-02 13 Ms. Sonam Singh, Civil Judge-07 Sh. Kartik Taparia, Civil Judge-04	6	Ms. Dhanashree Deka, ARC-2	Ms. Divya Malhotra, ARC-1	Sh. Mridul Gupta, ACJ-cum-ARC
9 Sh.Anurag Chhabra, Civil Judge-03 Ms. Neha Singh, Civil Judge-01 Sh. Anuj Kumar Singh JSCC-cum-ASCJ-Cum-GJ  10 Ms. Deeksha Rao, Civil Judge-04 Ms. Kirandeep Kaur, Civil Judge-05 Ms. Payal Singal, Civil Judge-08  11 Ms. Kirandeep Kaur, Civil Judge-05 Ms. Deeksha Rao, Civil Judge-04 Ms. Divya Malhotra, ARC-1  12 Sh. Dev Saroha, Civil Judge-06 Ms. Sonam Singh, Civil Judge-07 Sh. Kartik Taparia, Civil Judge-02  13 Ms. Sonam Singh, Civil Judge-07 Sh. Kartik Taparia, Civil Judge-04  14 Ms. Payal Singal, Civil Judge-08	7	Ms. Neha Garg, Civil Judge-01	Ms. Payal Singal, Civil Judge-08	Sh. Dev Saroha, Civil Judge-06
10 Ms. Deeksha Rao, Civil Judge-04 Ms. Kirandeep Kaur, Civil Judge-05 Ms. Payal Singal, Civil Judge-08  11 Ms. Kirandeep Kaur, Civil Judge-05 Ms. Deeksha Rao, Civil Judge-04 Ms. Divya Malhotra, ARC-1  12 Sh. Dev Saroha, Civil Judge-06 Ms. Sonam Singh, Civil Judge-07 Sh. Kartik Taparia, Civil Judge-02  13 Ms. Sonam Singh, Civil Judge-07 Sh. Kartik Taparia, Civil Judge-04  14 Ms. Payal Singal, Civil Judge-08	8	Sh. Kartik Taparia, Civil Judge-02	Ms. Sonam Singh, Civil Judge-07	Ms. Kirandeep Kaur, Civil Judge-05
11 Ms. Kirandeep Kaur, Civil Judge-05 Ms. Deeksha Rao, Civil Judge-04 Ms. Divya Malhotra, ARC-1 12 Sh. Dev Saroha, Civil Judge-06 Ms. Sonam Singh, Civil Judge-07 Sh. Kartik Taparia, Civil Judge-02 13 Ms. Sonam Singh, Civil Judge-07 Sh. Kartik Taparia, Civil Judge-02 Ms. Deeksha Rao, Civil Judge-04	9	Sh:Anurag Chhabra, Civil Judge-03	Ms. Neha Singh, Civil Judge-01	
12 Sh. Dev Saroha, Civil Judge-06 Ms. Sonam Singh, Civil Judge-07 Sh. Kartik Taparia, Civil Judge-02  13 Ms. Sonam Singh, Civil Judge-07 Sh. Kartik Taparia, Civil Judge-02 Ms. Deeksha Rao, Civil Judge-04	10	Ms. Deeksha Rao, Civil Judge-04	Ms. Kirandeep Kaur, Civil Judge-05	Ms. Payal Singal, Civil Judge-08
13 Ms. Sonam Singh, Civil Judge-07 Sh. Kartik Taparia, Civil Judge-02 Ms. Deeksha Rao, Civil Judge-04	11	Ms. Kirandeep Kaur, Civil Judge-05	Ms. Deeksha Rao, Civil Judge-04	Ms. Divya Malhotra, ARC-1
14 Ms. Paval Singal Civil Judge-04	12	Sh. Dev Saroha, Civil Judge-06	Ms. Sonam Singh, Civil Judge-07	Sh. Kartik Taparia, Civil Judge-02
14 Ms. Payal Singal, Civil Judge-08 Sh. Dev Saroha, Civil Judge-06 Ms. Sonam Singh, Civil Judge-07	13	Ms. Sonam Singh, Civil Judge-07	Sh. Kartik Taparia, Civil Judge-02	Ms. Deeksha Rao, Civil Judge-04
	14	Ms. Payal Singal, Civil Judge-08	Sh. Dev Saroha, Civil Judge-06	Ms. Sonam Singh, Civil Judge-07

As and when Sh. Balwinder Singh, SCJ-cum-RC (Central) and his Ist Link Sh. Mridul Gupta, ACJ (Central) are on leave or not available due to any unforeseen reason, the matters pertaining to rent cases of the Court of Sh. Balwinder Singh, SCJ-cum-RC (Central) shall be dealt with by Ms. Priyanka Rajpoot, CCJ-cum-ARC (Central) Tis Hazari Courts, Delhi.
In case II<sup>nd</sup> link Judicial Officer is not available or happens to be on leave, urgent matter pertaining to

executions shall be dealt with by the Judicial Officer mentioned in the next row in the column No.1

In case above mentioned Judicial Officers are not available or are on leave due to any unforeseen reason, the regular civil matters of court shall be fixed by the Reader of the concerned court as per directions issued vide circular No.65754-66014/DJ 19th July, 2005.

Clarification regarding this order may be sought from Sh. Balwinder Singh, SCJ-cum-RC (Central) Tis Hazari Courts, Delhi, if required.

(GIRISH KATHPALIA) Sub:- Link Courts/Civil Judges (Central)

Principal District & Sessions Judge (HQs) Delhi ()

Copy forwarded for information & necessary action to : - The Registrar General, Hon'ble High Court of Delhi, New Delhi.

The Officers concerned.

The Sr.AO(J)/AO(J)/Branch In-charge, Admn. Branch (I,II,III), Office of the SCJ, General Branch, Filing Branch (Central), Facilitation Centre, Tis Hazari Courts, Delhi.

The P.S./Reader to the undersigned.

সাঁe Secretary, Bar Association, Tis Hazari Courts, Delhi. The Website Committee, Tis Hazari Court, Delhi. The R&I Branch (Central) for uploading on LAYERS.

> Principal District & Sessions Judge (HQs) Delhi 🕟

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